

Sub.:-Regarding Quotation for Law Books, Bare Acts, and Swamy's Book.

Sir/Madam,

You are requested to send the quotation for the Latest Editions of Law Books, Bare Acts and Swamy's Book mentioned in the enclosed list. The complete quotation in all respect be put only in **Tender Box placed in Judges' Library, Fourth Floor, Saket Courts Complex, New Delhi on or before 12-02-2020 (Wednesday) at 4:30 p.m.**, which will be opened in the presence of representative of the Publishers/Suppliers/Vendors on the same day i.e. **12-02-2020 (Wednesday) at 4:30 p.m. in Conference Hall, Adjacent to Room No. 500, 5th Floor, Saket Courts, New Delhi**, failing which it will be presumed that you are not interested in sending the quotation for the Law Books, Bare Acts, and Swamy's Book.

You should quote the rates of the Latest Edition of Law Books, Bare Acts and Swamy's Book for which you are required to submit the Sample(s). Without Sample(s) of the Law Books, Bare Acts and Swamy's Book, quotation shall not be considered by the Centralized Library Committee.

Thanking you,

Yours faithfully,

Jai Bhagwan

(JAI BHAGWAN)

Branch Incharge/SJA Library on behalf of
Chairperson Centralized Library Committee

Enclosure:- As above.

LIST OF LAW BOOKS, BARE ACTS AND SWAMY'S BOOK

S. NO.	NAME OF THE BOOK	AUTHOR	NO.OF COPIES
1	ADMINISTRATIVE TRIBUNALS ACT WITH RULES	BARE ACT	160
2	ADVOCATES ACT	BARE ACT	160
3	ARBITRATION AND CONCILIATION ACT WITH SCHEME	BARE ACT	160
4	AADHAAR ACT WITH ORDERS AND REGULATIONS	BARE ACT	160
5	BAR COUNCIL OF INDIA RULES	BARE ACT	160
6	PROHIBITION OF BENAMI PROPERTY, TRANSACTIONS ACT WITH RULES	BARE ACT	160
7	BLACK MONEY (UNDISCLOSED FOREIGN INCOME AND ASSETS) ACT	BARE ACT	160
8	CENTRAL EXCISE ACT	BARE ACT	160
9	CHIT FUNDS ACT	BARE ACT	160
10	CITIZENSHIP ACT WITH RULES	BARE ACT	160
11	CODE OF CIVIL PROCEDURE, 1908 WITH LETTER PATENTS	BARE ACT	160
12	CODE OF CRIMINAL PROCEDURE, 1973	BARE ACT	160
13	COMMISSION OF ENQUIRY WITH RULES	BARE ACT	160
14	COMPANIES ACT, 2013 WITH RULES AND ORDERS	BARE ACT	160
15	COMPETITION ACT WITH RULES	BARE ACT	160
16	CONSTITUTION OF INDIA	BARE ACT	160
17	CONSUMER PROTECTION ACT WITH RULES AND REGULATIONS	BARE ACT	160
18	CONTEMPT OF COURTS ACT WITH RULES	BARE ACT	160

S. NO.	NAME OF THE BOOK	AUTHOR	NO.OF COPIES
19	CONTRACT ACT	BARE ACT	160
20	CUSTOMS ACT	BARE ACT	160
21	COMMISSION FOR PROTECTION OF CHILD RIGHTS WITH RULES	BARE ACT	160
22	CENTRAL ELECTRICITY REGULATORY COMMISSION RULES AND REGULATIONS	BARE ACT	160
23	COMMERCIAL COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION OF HIGH COURTS ACT, 2015	BARE ACT	160
24	CONSUMER PROTECTION ACT, 2019	BARE ACT	160
25	DOWRY PROHIBITION ACT WITH RULES	BARE ACT	160
26	DRUGS AND COSMETICS ACT WITH RULES	BARE ACT	160
27	EASEMENTS ACT	BARE ACT	160
28	ELECTRICITY ACT WITH RULES AND ORDER	BARE ACT	160
29	EMPLOYEES' PROVIDENT FUNDS AND MISCELLANEOUS PROVISIONS ACT, 1952, ALONG WITH E.P.F. SCHEME, 1952 WITH ALLIED SCHEMES, RULES AND FORMS	BARE ACT	160
30	EMPLOYEES'S STATE INSURANCE ACT, 1948 ALONG WITH RULES AND REGULATIONS	BARE ACT	160
31	ENVIRONMENT PROTECTION ACT WITH RULES	BARE ACT	160
32	EQUAL REMUNERATION ACT WITH RULES	BARE ACT	160
33	ESSENTIAL COMMODITIES ACT	BARE ACT	160
34	EVIDENCE ACT	BARE ACT	160
35	EXPLOSIVES ACT, 1884 WITH RULES	BARE ACT	160
36	ENEMY PROPERTY ACT WITH RULES	BARE ACT	160
37	FAMILY COURTS ACTS	BARE ACT	160

S. NO.	NAME OF THE BOOK	AUTHOR	NO.OF COPIES
38	FATAL ACCIDENTS ACT	BARE ACT	160
39	FOREIGN CONTRIBUTION (REGULATION) ACT WITH RULES AND REGULATIONS	BARE ACT	160
40	FOREIGN EXCHANGE MANAGEMENT ACT WITH RULES, REGUALTIONS AND ORDERS	BARE ACT	160
41	FOREST ACT WITH RULES	BARE ACT	160
42	FOOD SAFETY AND STANDARDS ACT WITH RULES, REGULATIONS AND ORDERS	BARE ACT	160
43	GENERAL CLAUSES ACT	BARE ACT	160
44	GUARDIANS AND WARDS ACT	BARE ACT	160
45	GOODS AND SERVICES ACT (CONTAINING 4 ACTS) WITH RULES AND ORDERS	BARE ACT	160
46	HINDU LAWS (CONTAINING 5 ACTS)	BARE ACT	160
47	IDENTIFICATION OF PRISONERS ACT	BARE ACT	160
48	INDIAN PENAL CODE	BARE ACT	160
49	INDUSTRIAL DISPUTES ACT WITH RULES	BARE ACT	160
50	INFORMATION TECHNOLOGY ACT WITH RULES AND REGULATIONS	BARE ACT	160
51	INCOME TAX ACT	BARE ACT	160
52	INSOLVENCY AND BANKRUPTCY CODE WITH RULES, REGUALTIONS AND ORDERS	BARE ACT	160
53	JUVENILE JUSTICE (CARE AND PROTECTION) ACT WITH RULES	BARE ACT	160
54	LEGAL SERVICE AUTHORITY ACT WITH RULES AND REGULATIONS	BARE ACT	160
55	LIMITATION ACT	BARE ACT	160
56	MATERNITY BENEFIT ACT WITH RULES	BARE ACT	160
57	MEDICAL COUNCIL ACT WITH RULES AND REGULATIONS	BARE ACT	160

S. NO.	NAME OF THE BOOK	AUTHOR	NO.OF COPIES
58	MEDICAL TERMINATION OF PREGNANCY ACT WITH RULES AND REGULATIONS	BARE ACT	160
59	MINIMUM WAGES ACT WITH RULES	BARE ACT	160
60	MOTOR VEHICLES ACT WITH RULES AND ALLIED MATERIAL	BARE ACT	160
61	MULTI STATE CO-OPERATIVE SOCIETIES ACT WITH RULES	BARE ACT	160
62	MUSLIM LAW (CONTAINING 9 ACTS AND RULES)	BARE ACT	160
63	MAINTENANCE AND WELFARE OF PARENTS AND SENIOR CITIZENS ACT	BARE ACT	160
64	N.D.P.S. ACT WITH RULES AND ORDERS	BARE ACT	160
65	NOTARIES ACT WITH RULES	BARE ACT	160
66	NATIONAL INVESTIGATION AGENCY ACT	BARE ACT	160
67	NATIONAL FOOD SECURITY ACT	BARE ACT	160
68	NEGOTIABLE INSTRUMENTS ACT	BARE ACT	160
69	OATHS ACT	BARE ACT	160
70	PARTITION ACT	BARE ACT	160
71	PARTNERSHIP ACT	BARE ACT	160
72	PATENTS ACT WITH RULES	BARE ACT	160
73	PAYMENT OF BONUS ACT WITH RULES	BARE ACT	160
74	PAYMENT OF WAGES ACT WITH RULES	BARE ACT	160
75	PERSONS WITH DISABILITIES (EQUAL OPPORTUNITIES, PROTECTION OF RIGHTS AND FULL PARTITCIPATION) ACT, 1995 WITH RULES	BARE ACT	160
76	POWER OF ATTORNEY ACT	BARE ACT	160
77	PREVENTION OF CORRUPTION ACT	BARE ACT	160

S. NO.	NAME OF THE BOOK	AUTHOR	NO.OF COPIES
78	PREVENTION OF CRUELTY TO ANIMALS ACT WITH RULES	BARE ACT	160
79	PREVENTION OF DAMAGE TO PUBLIC PROPERTY ACT	BARE ACT	160
80	PREVENTION OF MONEY LAUNDERING ACT WITH RULES	BARE ACT	160
81	PRISONERS ACT (CONTAINING 6 ACTS AND RULES)	BARE ACT	160
82	PROBATION OF OFFENDERS ACT	BARE ACT	160
83	PROTECTION OF HUMAN RIGHTS ACT WITH RULES AND REGULATIONS	BARE ACT	160
84	PUBLIC GAMBLING ACT	BARE ACT	160
85	PUBLIC PREMISES (EVICTION OF UNAUTHORISED OCCUPANTS) ACT WITH RULES	BARE ACT	160
86	PROTECTION OF WOMEN FROM DOMESTIC VIOLENCE ACT WITH RULES	BARE ACT	160
87	PROHIBITION OF CHILD MARRIAGE ACT	BARE ACT	160
88	PAYMENT AND SETTLEMENT SYSTEMS ACT	BARE ACT	160
89	PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT	BARE ACT	160
90	REGISTRATION ACT	BARE ACT	160
91	REPRESENTATION OF THE PEOPLE ACT WITH RULES	BARE ACT	160
92	RIGHT TO INFORMATION ACT WITH RULES AND REGULATIONS	BARE ACT	160
93	RIGHT OF CHILDREN TO FREE AND COMPULSARY EDUCATION ACT	BARE ACT	160
94	RIGHT TO FAIR COMPENSATION ACT	BARE ACT	160
95	RIGHT OF PERSONS WITH DISABILITIES ACT, 2016	BARE ACT	160
96	SALES OF GOODS ACT	BARE ACT	160
97	SCHEDULED CASTES AND SCHEDULED TRIBES (PREVENTION OF ATROCITIES) ACT ALONG WITH RULES	BARE ACT	160

S. NO.	NAME OF THE BOOK	AUTHOR	NO.OF COPIES
98	SECURITIES AND EXCHANGE BOARD OF INDIA ACT	BARE ACT	160
99	SPECIAL MARRIAGE ACT	BARE ACT	160
100	SPECIFIC RELIEF ACT	BARE ACT	160
101	STAMP ACT	BARE ACT	160
102	SUCCESSION ACT	BARE ACT	160
103	SUITS VALUATION ACT	BARE ACT	160
104	TELEGRAPH ACT WITH RULES	BARE ACT	160
105	TRANSFER OF PROPERTY ACT	BARE ACT	160
106	TRANSPLANTATION OF HUMAN ORGANS AND TISSUES ACT WITH RULES	BARE ACT	160
107	TRUSTS ACT	BARE ACT	160
108	UNLAW FUL ACTIVITES ACT WITH RULES	BARE ACT	160
109	WAQF ACT WITH RULES	BARE ACT	160
110	WILD LIFE (PROTECTION) ACT WITH RULES	BARE ACT	160
111	THE ENVIRONMENTAL LAWS	BARE ACT	35 = 5 x 7
112	SWAMY'S RECEIPT AND PAYMENT RULES	SWAMY'S	17 = 11 + 6
113	LAND ACQUISITION ACT	PROMINENT AUTHOR/ AVAILABLE AUTHOR	18 = 12 + 6
114	PROBATE	PROMINENT AUTHOR/ AVAILABLE AUTHOR	18 = 12 + 6
115	COMPANIES ACT	AVAILABLE AUTHOR	35 = 5 x 7
116	WILD LIFE (PROTECTION) ACT	AVAILABLE AUTHOR	35 = 5 x 7
117	THE ENVIRONMENTAL LAWS	AVAILABLE AUTHOR	35 = 5 x 7
118	PUNJAB COURT ACT	AVAILABLE AUTHOR	1

S. NO.	NAME OF THE BOOK	AUTHOR	NO.OF COPIES
119	PUNJAB DEBT AND RELIEF ACT	AVAILABLE AUTHOR	1
120	WILLS AND LETTERS OF ADMINISTRATION ACT	AVAILABLE AUTHOR	1

9/10/18